

क्लेरिकल किस्म की होती है, फिर भी यह ड्यूटी परिचालन कर्मचारियों के समान बाहर करनी पड़ती है। इसलिए छुट्टी और अवकाश के सम्बन्ध में उनके अधिकार, ड्यूटी घंटे, रात की ड्यूटी के लिए भत्ता, वर्दी आदि के लिए पात्रता उन सामान्य आफिस क्लर्कों के तत्सम्बन्धी अधिकारों आदि से भिन्न है जो कार्यालयों में बैठकर काम करते हैं।

†[THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA) : (a) The scales of pay of Trains Clerks and General office clerks are different but both the categories of staff, like other Railway servants are governed by the same set of rules of service as contained in the State Railway Establishment Codes.

(b) No.

(c) Does not arise. However, it may be stated that since the duties of Train Clerks though of clerical nature, have to be performed out-doors like operating staff, their leave and holiday entitlements, duty hours, eligibility for night duty allowance, uniform etc., are different from those of general office clerks who perform stationary duties in offices.]

DOUBLING OF IRON ORE EXPORT

690. SHRI M. V. BHADRAM :
SHRI C. ACHUTHA MENON :

Will the Minister of STEEL, MINES AND METALS be pleased to state :

(a) whether it is a fact that a sub-group of the Planning Group on iron ore has recently suggested a plan for the doubling of iron ore export during the Fourth Five Year Plan period ;

(b) if so, the main features of the suggestions made by the sub-group ;

(c) whether Government has examined the suggestions ; and

(d) if so, the decision taken thereon?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI CHOUDHARY RAM

† [] English translation.

SEVAK): (a) and (b) The sub-group has recommended export of iron ore to 31 million tonnes by 1973-74, involving an investment of Rs. 2,400 million both in the public and private sectors. The export during 1967-68 was 14.2 million tonnes.

(c) and (d) The suggestions are being considered by the Government in the context of the formulation of the Fourth Five Year Plan.

NEWSPRINT FROM EUCALYPTUS IN KERALA

691. SHRI C. ACHUTHA MENON : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) whether there is any proposal under consideration of the Government of India to put up a newsprint factory based on eucalyptus in Kerala ; and

(b) if so, what progress has so far been made in this regard, and what are the reasons for delay in setting up the plant ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) Yes, Sir.

(b) A feasibility report has been prepared which is under examination by Government.

RECOMMENDATIONS OF THE 26TH MEETING OF SMALL SCALE INDUSTRIES BOARD

692. SHRI C. ACHUTHA MENON : Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state :

(a) what recommendations were made to Government at the 26th meeting of the Small Scale Industries Board recently held at Cochin ;

(b) whether Government have examined those recommendations ; and

(c) if so, what are the details of the decision taken thereon?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS (SHRI FAKHRUDDIN ALI AHMED) : (a) A statement is attached.

(b) and (c) The recommendations which are yet to be formally received will be duly considered by the Government.

STATEMENT

The main conclusions and recommendations of the Board are :—

(1) The recommendations contained in the following Reports were approved—

(i) Report of the Study Team on Recession in the Small Scale Sector;

(ii) Report of the *Ad Hoc* Committee on Powers and Functions of the Organisation of the Development Commissioner (Small Scale Industries) ;

(iii) Report of the Study Team on Obsolescence and Modernisation of Machinery in the Small Scale Sector ; and

(iv) Report of *Ad Hoc* Committee to study the working of State Small Industries Corporations.

(2) Immediate steps should be taken for reservation of sufficient quantity of indigenous scarce categories of iron and steel items for small scale industries and also allow import of these items to meet the unsatisfied requirements of Small Scale Sector.

(3) The working of the Industrial Policy Resolution 1956 may be examined with a view to further emphasise, expand and clarify the basic strategy set out therein for the development of small scale industries.

(4) There should be quality control and standardisation of products manufactured in the small scale sector.

(5) Small Scale ancillary units with capital investment of Rs. 7.5 lakhs to Rs. 10 lakhs in plant and machinery should be eligible for the benefit of the liberalised credit scheme and the

Credit Guarantee Scheme of the Government provided at least 50 per cent of their production is supplied to large scale undertakings.

(6) The Standing Committee on Credit Facilities should review the effect of the new policy of social control over the banking system after a period of one year and, if found necessary, the proposal for setting up a separate institution to meet certain types of credit requirements of small scale enterprises could be re-examined at that time.

(7) The Chairman be authorised to reconstitute the following Standing Committees :—

(i) Standing Committee on Credit Facilities.

(ii) Standing Committee on Raw Materials.

(iii) Standing Committee on Export Promotion.

(iv) Standing Committee on Ancillary Development.

SURVEY OF INDUSTRIES

693. SHRI M. K. MOHTA : Will the Minister of COMMERCE be pleased to state :

(a) whether it is a fact that the Tariff Commission Review Committee has made certain suggestions in regard to the survey of industries which have benefited from devaluation because of price competition ;

(b) if so, the salient features thereof ;

(c) whether Government have accepted the suggestions made by the Committee ; and

(d) if the answer to part (c) above be in the affirmative, the steps proposed to be taken by Government in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE SHRI MOHAMMAD SHAFI QURESHI) : (a) and (b) The Tariff Commission Review Committee recommended that since the benefits of devaluation, in